Concession to the Export Oriented Units

686. SHRI DAROGA PRASAD SAROJ: SHRI RAVI SITARAM NAIK:

Will the Minister of COMMERCE be pleased to state:

- (a) the percentage of trade out of the total import export trade carried out by the Export Oriented Industrial Units of the country during 1997-98;
- (b) the foreign exchange earned by the said units during 1997-98; and
- (c) whether these units are getting a lot of concessions from the Government on account of being export-oriented units and if so, the amount of concessions given to these units during the said period?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) The percentage share of trade carried out by the Export Oriented Units (EOUs) was 4.51% of the total Import Export trade of the country during 1997-98.

- (b) The BOUs earned foreign exchange of Rs. 10,122.70 crores during 1997-98.
- (c) The EOUs are entitled to duty free import of capital goods and raw materials, exemption of excise duty on goods purchased from indigenous sources, tax exemptions and re-imbursement of Central Sales Tax paid on the goods procured locally. The incidence of these entitlements can not be quantified at any given point of time. However, this follows the broad principle of compensating through remission, suspension or reimbursement of taxes in case of exports.

[English]

Collaboration with MNCs

687. SHRI FRANCISCO SARDINHA:
VAIDYA VISHNU DATT:
SHRI P.C. THOMAS:
SHRI GORDHANBHAI JADAVBHAI JAVIYA:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of proposals of Foreign Direct Investment cleared by the Government during the last six months, till date, company-wise, sector-wise and Statewise:

- (b) the number of toreign industrialists who sought permission to set up industries in India after adoption of new liberalised policy;
- (c) whether some multinational companies collaborated with Indian companies are trying to stop collaboration and start their own parent company in India;
 - (d) if so, the details and reasons therefor, and
 - (e) the reaction of the Government thereto?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) and (b) A total number of 855 proposals, both financial and technical, involving foreign direct investment of Rs. 12867.03 crore have been approved by the Government during the last six months (i.e. July to Dec. 98). The details regarding origin/area of investment are published on a monthly basis in SIA Newsletter which is widely circulated, including the Parliament Library.

(c) to (e) No, Sir. No such case has been reported so far. However as per Press Note No. 18 (of 1998 series) foreign financial/technical collaborators with previous or existing Joint ventures in India can no longer access the Automatic Approval route for promoting new ventures (either partly or wholly owned) in the same or allied activity in which there has/or have been earlier ventures involving the same foreign collaborator.

Under the new dispensation such proposals are required to be considered and disposed of by FIPB by giving a reasoned decision taking into account the facts and circumstamces of individual cases, including objections if any, raised by the previous/existing Indian partner of previous/existing joint ventures.

District Rural Industries Projects

688. SHRI R.S. GAVAI: Will the Minister of FINANCE be pleased to state:

- (a) whether NABARD has decided to extend the Districts Rural Industries Project for seven more districts;
- (b) if so, the details of the districts selected for the scheme; and
- (c) the employment generated by the existing District Rural Industries Project implemented by NABARD?

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